

HIGH COURT OF JUDICATURE AT ALLAHABAD

NOTIFICATION

DATED: ALLAHABAD: APRIL 15, 2015

No. 1056 /JR(S)/2015

In partial modification of Court's Notification No. 980/JR(S)/2015 dated 10.04.2015, Smt. **Mita Kumari**, Chief Judicial Magistrate, Bulandshahr to be Additional Chief Judicial Magistrate, Bulandshahr.

She is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Bulandshahr.

No. 1057 /JR(S)/2015

In partial modification of Court's Notification No. 813/JR(S)/2015 dated 10.04.2015, Smt. **Sapna Tripathi**, Additional Civil Judge, Senior Division/ Additional Chief Metropolitan Magistrate, Kanpur Nagar to be Civil Judge, Senior Division, Bulandshahr.

No. 1058 /JR(S)/2015

In partial modification of Court's Notification No. 965/JR(S)/2015 dated 10.04.2015, Sri **Husain Ahmad Ansari**, Civil Judge, Senior Division, Etah to be Secretary (Full Time), District Legal Services Authority, Bulandshahr.

No. 1059 /JR(S)/2015

In partial modification of Court's Notification No. 928/JR(S)/2015 dated 10.04.2015, Sri **Ravish Kumar Attri**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Allahabad to be Secretary (Full Time), District Legal Services Authority, Faizabad.

No. 1060 /JR(S)/2015

In partial modification of Court's Notification No. 969/JR(S)/2015 dated 10.04.2015, Sri **Harendra Prasad**, Chief Judicial Magistrate, Ghaziabad to be Additional Chief Judicial Magistrate, (Northern Railway), Ghaziabad.

No. 1061 /JR(S)/2015

In partial modification of Court's Notification No. 971/JR(S)/2015 dated 10.04.2015, Smt. **Sangita Sharma**, Additional Chief Judicial Magistrate, Ghaziabad to be Civil Judge, Senior Division, Ghaziabad.

No. 1062 /JR(S)/2015

Sri **Shitla Prasad**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Ghaziabad to be Additional Chief Judicial Magistrate, Ghaziabad.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Ghaziabad.

No. 1063 /JR(S)/2015

In partial modification of Court's Notification No. 970/JR(S)/2015 dated 10.04.2015, Sri **Ram Kishor Pandey**, Civil Judge, Senior Division, Ghaziabad to be Secretary (Full Time), District Legal Services Authority, Ghaziabad.

No. 1064 /JR(S)/2015

In partial modification of Court's Notification No. 961/JR(S)/2015 dated 10.04.2015, Sri **Dinesh Kumar Chaurasia**, Additional Chief Judicial Magistrate, Unnao to be Secretary (Full Time), District Legal Services Authority, Moradabad.

No. 1065 /JR(S)/2015

Sri **Anil Kumar Yadav-I**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Varanasi to be Additional Chief Judicial Magistrate, Varanasi.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Varanasi.

No. 1066 /JR(S)/2015

In partial modification of Court's Notification No. 987/JR(S)/2015 dated 10.04.2015, Sushri **Priti Srivastava-III**, Additional Chief Judicial Magistrate, Varanasi to be Secretary (Full Time), District Legal Services Authority, Varanasi.

No. 1067 /JR(S)/2015

In partial modification of Court's Notification No. 986/JR(S)/2015 dated 10.04.2015, Sri **Mahendra Srivastava**, Additional Chief Judicial Magistrate, Mathura to be Special Chief Judicial Magistrate, Varanasi.

No. 1068 /JR(S)/2015

In partial modification of Court's Notification No. 862/JR(S)/2015 dated 10.04.2015, Smt. **Pratibha Saxena**, Additional Chief Judicial Magistrate, Aligarh to be Civil Judge, Senior Division, Varanasi.

No. 1069 /JR(S)/2015

Sri **Anil Kumar-IV**, Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Bareilly to be Additional Chief Judicial Magistrate, (Northern Railway), Bareilly.

No. 1070 /JR(S)/2015

In partial modification of Court's Notification No. 933/JR(S)/2015 dated 10.04.2015, Sri **Ramesh Dubey**, Civil Judge, Senior Division, Pratapgarh to be Additional Civil Judge, Senior Division/ Additional Chief Judicial Magistrate, Bareilly.

No. 1071 /JR(S)/2015

In partial modification of Court's Notification No. 908/JR(S)/2015 dated 10.04.2015, Sri **Niranjan Chandra Pandey**, Chief Judicial Magistrate, Hamirpur to be Additional Chief Judicial Magistrate, (Northern Eastern Railway), Agra.

No. 1072 /JR(S)/2015

In partial modification of Court's Notification No. 845/JR(S)/2015 dated 10.04.2015, Sri Kushal Pal, Chief Judicial Magistrate, Unnao to be Additional Chief Judicial Magistrate, Agra.

He is also appointed U/s 11(2) of the Code of Criminal Procedure 1973 (Act No. 2 of 1974) as Judicial Magistrate, First Class for trying cases relating to Economic Offences at Agra.

BY ORDER OF THE COURT.

**Sd/-
(RAM KRISHNA UPADHYAY)
I/c REGISTRAR GENERAL**

No. 200 /JR(S)/2015 Dated: Allahabad : April 15, 2015

In continuation of Court's Endorsement No. 198/JR(S)/2015 dated 10.04.2015, copy forwarded for information & necessary action to:

1. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
2. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow.
3. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
4. The Director, Institute of Judicial Training & Research, Vineet Khand, Gomti Nagar, U.P. Lucknow. (Information available on E-mail).
5. The Senior Registrar, High Court, Lucknow Bench, Lucknow . (Information available on E-mail).
6. The Senior Registrar (Judicial) (Budget), High Court, Allahabad.
7. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
8. All the District & Sessions Judges Subordinate to the High Court of Judicature at Allahabad (Information available on E-mail).
9. The Publication Secretary, U.P. Judicial Services Association Office, A- 1, River Bank Judges Colony, Lucknow.
10. The Registrar, (Judicial) (Confidential), High Court, Allahabad.
11. The Officer on Special Duty (Judicial) (Litigation), High Court, Allahabad.
12. The Officer on Special Duty (Judicial) (Computer)/ In charge Computer

Centre, High Court, Allahabad

13. The Section Officer (Admin. A-3) Section, High Court, Allahabad.
14. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
15. P.Ss. to Hon'ble Judges, High Court, Allahabad with the request to place this notification before the Hon'ble Judges sitting at Allahabad & Lucknow for their Lordships kind perusal. (Information available on Email).

BY ORDER OF THE COURT

Sd/-

(RAJIV SHARMA)

JOINT REGISTRAR (JUDICIAL) (SERVICES)